

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1266 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 12th December, 2017

The following Senior Civil Judge, as specified in Column no. (2) of the table below is, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is appointed as Civil Judge Class-I-cum-Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Ashwani Kumar Chaturvedi, II Civil Judge Class-I	Janjgir	Dongargarh	Rajnandgaon	Civil Judge Class-I & A.C.J.M.

Note: The above officer is entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 only after appraisal of the work and performance by the High Court.

No. 1267 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 12th December, 2017

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assumes charge of their offices:-

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sumit Kapoor, II Civil Judge Class-I	Korba	Raipur	Raipur	III Civil Judge Class-I
2.	Shri Awadh Kishore, Civil Judge Class-I	Kunkuri	Raipur	Raipur	IV Civil Judge Class-I
3.	Shri Abhishek Sharma, Deputy Secretary, Chhattisgarh State Legal Services Authority	Bilaspur	Jagdalpur	Bastar (Jagdalpur)	III Civil Judge Class-I

Contd. 2/-

4.	Shri Damrudhar Chouhan, Civil Judge Class-I	Dongargarh	Kunkuri	Jashpur	Civil Judge Class-I
----	---	------------	---------	---------	---------------------

BY ORDER OF THE HIGH COURT


(GAUTAM CHOUDIYA)
REGISTRAR GENERAL

Endt. No. 1268 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 12th December, 2017

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
 - i) Shri Ashwani Kumar Chaturvedi, II Civil Judge Class-I, Janjgir,
 - ii) Shri Sumit Kapoor, II Civil Judge Class-I, Korba
 - iii) Shri Awadh Kishore, Civil Judge Class-I, Kunkuri,

Contd. 3/-

- iv) Shri Abhishek Sharma, Deputy Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur,
v) Shri Damrudhar Chouhan, Civil Judge Class-I, Dongargarh
for information and compliance. He is directed to take charge at his/her new place of posting on or before 27.12.2017.

- (18) District & Sessions Judge, Bilaspur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Korba/ Rajnandgaon for information. He/She is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information..
- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


21/12/17
92 92 2016
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL